

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.1 IN

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.& ORS.

Respondent(s)

(Appln. for impleadment with office report)

Date: 06/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s) Mr. Muneesh Malhotra, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

For Applicant Mr. Atul Kumar, Adv.
Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following

O R D E R

In compliance of the Court's Order dated 15.04.2011, the Sub-Divisional Magistrate, Gautam Budh Nagar, District Ghaziabad has sent the record through Shri Suresh Kumar Mishra, Tehsildar, Gautam Budh Nagar, District Ghaziabad.

The record has been delivered to the Court Master.

Learned counsel for the parties made a request that they may be given an opportunity to inspect the record.

Their request is accepted and four days' time is allowed to inspect the record available with the Court Master.

List the case before the Chamber Judge in the fourth week of July, 2011.

(Rama Chopra)
P.A.

(Veena Khera)
Court Master